

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 30/1/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/117/2016

NAME OF THE PETITIONER(S) : M/s Comfort Intech Limited & 3 others

NAME OF THE RESPONDENT(S) : M/s Ravi Kumar Distilleries Limited & 12 others

UNDER SECTION : 397/398, 235(2) and 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	KAMAL AGRAWAL	CA-AR/ Respondents	Kamal Ag. 1
2	A.M. Sridharan	Counsel for Petitioner	A.M. Sridharan

ORDER

Shri A.M. Sridharan, Counsel representing the Petitioner present. Shri Kamal Agrawal, PCA representing Respondents present. Both of the Counsels prayed time for submitting final arguments. At request time is extended. Put up on 20/02/2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)